

BY SPEED POST

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/1264/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Biswajit Chakraborty,
Member, MACT,
Barpeta.

Dated Guwahati, the 28th February, 2018.

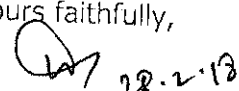
Sub:- **Casual Leave along with headquarter leave permission.**

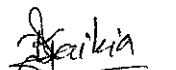
Ref:- Your letter No. MACT (B)/234, dtd. 26.02.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 03.03.2018 along with head quarter leave permission with your official allotted car, at your own cost, w.e.f. the evening of 28.02.2018 till the morning of 05.03.2018 has been granted/~~rejected~~.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)


26/02/18